

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Monday THE 1st Day Of July 2024
COURT HALL NO. 3 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE MOHAMMAD NAWAZ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App'l/Comp & Adv	Resp & Adv
MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU			
<u>NON COMPLIANCE OF OFFICE OBJNS</u>			
1	CRL.P 5635/2024 (439,) (AS PER R(J) CIRCULAR NO. 24/24 DTD: 7/2/24) A/W OFFICE NOTE	PET: SRI. DURGAPRASAD N MOHAMMED NAWAZ SHARIFF	RES: THE STATE OF KARNATAKA AND OTHERS SPP SD
2	CRL.P 5638/2024 (439,) (AS PER R(J) CIRCULAR NO. 24/24 DTD: 7/2/24) A/W OFFICE NOTE	PET: PULLALAVELU RAJA SANMUKH REDDY	RES: STATE OF KARNATAKA SPP SD
3	CRL.P 5644/2024 (439,) (AS PER R(J) CIRCULAR NO. 24/24 DTD: 7/2/24) A/W OFFICE NOTE	PET: SRI ASIRUL MANDAL ALIAS LALBABU RAKSHITH R	RES: STATE OF KARNATAKA SPP SD
4	CRL.P 5692/2024 (439,) (AS PER R(J) CIRCULAR NO. 24/24 DTD: 7/2/24) A/W OFFICE NOTE	PET: KIRAN SIJI MALAYIL	RES: THE STATE OF KARNATAKA SPP SD
5	CRL.P 6099/2024 (439,) (AS PER R(J) CIRCULAR NO. 24/24 DTD: 7/2/24) A/W OFFICE NOTE	PET: BASAVARAJU @ MOTI SHARATH KUMAR G M	RES: STATE BY SPP SD
<u>ORDERS</u>			
6	CRL.A 886/2024 (A,) ON OFFICE OBJN REG: MAINTAINABILITY OF THIS CRL.A A/W OFFICE NOTE	PET: SRI SHIVU @ SHIVARAJA T RUDRAPPA P	RES: THE STATE OF KARNATAKA AND OTHERS SPP SD

COURT HALL NO :10

- 7 CRL.P 9361/2023 (439,) PET: SRI VASANTHA @ RES: THE STATE OF
(AS PER R(J) CIRCULAR VASU KARNATAKA
NO. 24/2024 DTD KANTHA RAJA C
07.02.2024) HCGP
A/W OFFICE NOTE
REG: FILING OF ACK
FOR HAVING SD THE
NOTICE TO R2 BY HCGP
(STATEMENT OF
OBJECTION NOT FILED
BY THE HCGP)
- 8 CRL.P 686/2024 (439,) PET: RAM RATHAN @ RES: STATE OF
(AS PER R(J) CIRCULAR NOURATAN KARNATAKA
NO. 24/2024 DTD HIREMATHAD MAHESHIAH
07.02.2024) RUDRAYYA HCGP
(P/U/S 8(c), 21(c),
27(a), 22 OF NDPS
ACT, 1985)
A/W OFFICE NOTE
(DATE)
Connected With
- 8.1 CRL.P 5055/2024 (439,) PET: ASHOK KUMAR, RES: STATE OF
(AS PER R(J) CIRCULAR CHAKRAVARTHY T S KARNATAKA
NO. 24/2024 DTD
07.02.2024) HCGP
A/W OFFICE NOTE
- 9 CRL.P 2073/2024 (439,) PET: SRI. RAJASHEKAR RES: STATE OF
(AS PER R(J) CIRCULAR @ SWAMY KARNATAKA
NO. 24/2024 DTD. SRINIVASAN T
07.02.2024) HCGP
A/W OFFICE NOTE
(STATEMENT OF
OBJECTION NOT FILED
BY THE HCGP)
- 10 CRL.P 2845/2024 (,) PET: SRI. HARISH @ RES: THE STATE OF
(AS PER R(J) CIRCULAR VANDRE KARNATAKA
NO.24/2024 DTD MAHADEVAIAH
07/02/24) HCGP
A/W OFFICE NOTE
(STATEMENT OF O/O NOT
FILED BY HCGP)
- 11 CRL.P 3783/2024 (439,) PET: SRI MUNIRAJU, RES: STATE OF
(AS PER R(J) CIRCULAT BENIGN J L PRASAD KARNATAKA
NO.24/2024 DATED
07/02/2024) HCGP
A/W OFFICE NOTE)
(STATEMENT OF OBJN
NOT FILED BY THE
HCGP)
(COPY OF THE ORDER
DTD 15/2/24 IN CRL.P
1133/24 AND SAME IS
K/B)

COURT HALL NO :10

- 12 CRL.P 3819/2024 (439,) PET: SHIVARAJA @ SHIVAPPA YALLALINGESHWAR RES: THE STATE OF KARNATAKA
(VIDE R(J) CIRCULAR NO.24/2024 DATED 07/02/2024)
A/W OFFICE NOTE (STATEMENT OF OBJECTIONS NOT FILED BY THE HCGP)
HCGP
- 13 CRL.P 4140/2024 (439,) PET: MANOJ @ MANU MOHANKUMAR M C RES: STATE BY BYADARAHALLI POLICE STATION
(AS PER R(J) CIRCULAR NO. 24/2024 DTD 07.02.2024)
A/W OFFICE NOTE (STATEMENT OF OBJECTIONS NOT FILED BY HCGP)
HCGP
- 14 CRL.P 4362/2024 (439,) PET: MR GUDADAIH H M GIREESHA KODGI RES: THE STATE POLICE
(AS PER R(J) CIRCULAR NO. 24/2024 DTD 07.02.2024)
A/W OFFICE NOTE (STATEMENT OF OBJECTIONS NOT FILED BY HCGP)
HCGP
- 15 CRL.P 4414/2024 (439,) PET: SHYAM PRASAD KEMPARAJU RES: STATE OF KARNATAKA
(AS PER R(J) CIRCULAR NO.24/24 DTD 7/2/24)
A/W OFFICE NOTE (ENTIRE CHARGE SHEET IS AT PAGE NO. 25 TO 38 OF PETITION COPY) (COPY OF THE FINAL ORDER DTD: 12/7/23 CALLED IN CRL.P 4739/23 C/W 4944/23 AND PAPERS PERTAINING TO CHARGE SHEET) (STATEMENT OF WITNESSES) (DATE)
HCGP
- 16 CRL.P 4466/2024 (439,) PET: HARISH C @ JOPADI SYED AKBAR PASHA RES: STATE BY KONANAKUNTE POLICE
(AS PER R(J) CIRCULAR NO. 24/2024 DTD 07.02.2024)
A/W OFFICE NOTE
HCGP
- 17 CRL.P 4833/2024 (438,) PET: SRI UMESH NAGARAJA N RES: THE STATE BY HULIYURUDURGA
VIDE R(J) CIRCULAR NO. 24/24 DTD:07.02.2024
A/W OFFICE NOTE (DATE)
HCGP
Connected With

COURT HALL NO :10

- 17.1 CRL.P 4000/2024 (439,) PET: RAMAIAH @ AUTO RES: STATE OF
(AS PER R(J) CIRCULAR RAMA @ RAMA KARNATAKA BY
NO.24/24 DTD 7/2/24) KARIAPPA N A
A/W OFFICE NOTE HCGP
(STATEMENT OF
OBJECTIONS NOT FILED
BY HCGP)
- 18 CRL.P 5061/2024 (439,) PET: SRI. SRINIVASA RES: THE STATE OF
(VIDE R(J) CIRCULAR RAGHUPATHI A KARNATAKA
NO.24/2024 DATED
07/02/2024) HCGP
A/W OFFICE NOTE
- 19 CRL.P 5308/2024 (438,) PET: VINAY @ VINAY RES: STATE BY
VIDE R(J) CIRCULAR RAMACHANDRA PUTTENAHALLI POLICE
NO. 24/24 HARISH KUMAR M C
DTD:07.02.2024 HCGP
A/W OFFICE NOTE
(DATE)
- 20 CRL.P 5514/2024 (438,) PET: MR SURESH ALIS RES: THE STATE BY
(AS PER R(J) CIRCULAR SURI AND OTHERS
NO. 24/24 DTD: KRISHNA S VYAS SPP SD
7/2/24)
A/W OFFICE NOTE
- 21 CRL.P 6026/2024 (439,) PET: SOMASHEKARA RES: STATE BY
(AS PER R(J) CIRCULAR ALIAS SOMA BANNERGHATTA PS
NO. 24/24 DTD: NAUSHAD PASHA
7/2/24) SPP SD
A/W OFFICE NOTE
- ADMISSION**
- 22 CRL.A 787/2024 (U/S 14(A) PET: STEPHEN TIMOTHY RES: STATE BY DJ
(AS PER R(J) CIRCULAR (2),) NAGARAJA K R HALLI POLICE STATION
NO.71/21 DTD 15/7/21) AND OTHERS
(P/US/
307,302,109,120-B,201 HCGP FOR R1
R/W SEC.149 OF IPC R2 SHIVAKUMAR SD
AND SEC.25(1B)(b) OF
ARMS ACT AND
SEC.3(2)(v)(va) OF
SC/ST (POA) ACT)
A/W OFFICE NOTE

---END---